

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :20/03/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION2003-AT11A.M.-11.05 A.M

373-ADMISSION-COURT CODE-PUBLIC NOTICE-AT11.05AM

2	Misc. Application	288/2023	JAGADISH VITAL-EXEMPTION Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000228/2023)					

	Misc. Application	289/2023	JAGADISH VITAL-DELAY Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000228/2023)					

1	SEBI Appeal	228/2023	JAGADISH VITAL Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0000288/2023			
Sub Matter :		Misc. Application/0000289/2023			

109-ADMISSION-COURT CODE-TELEFILMSAO-AT11.08AM

	Misc. Application	378/2023	RENUKA TRUST-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000263/2023)					

	Misc. Application	379/2023	MADHAV TRUST-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000260/2023)					

	Misc. Application	380/2023	SAURABH TRUST-DELAY Vs. SEBI	FAMILY SAURABH TRUST	FAMILY
(Main Matter Number :SEBI Appeal/0000259/2023)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	Misc. Application	381/2023	PRIYANKA TRUST-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000261/2023)					
	Misc. Application	382/2023	ADARSH TRUST-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000262/2023)					
2	SEBI Appeal	259/2023	SAURABH FAMILY TRUST Vs. SEBI	SAURABH TRUST	FAMILY
Sub Matter :		Misc. Application/0000380/2023			
3	SEBI Appeal	260/2023	MADHAV TRUST Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000379/2023			
4	SEBI Appeal	261/2023	PRIYANKA TRUST Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000381/2023			
5	SEBI Appeal	262/2023	ADARSH TRUST Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000382/2023			
6	SEBI Appeal	263/2023	RENUKA TRUST Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000378/2023			

515-ADMISSION-COURTCODE-COLLECTIVESCHEME-AT11.10AM

7	Misc. Application	141/2023	ORIENT RESORTS PVT LTD-STAY Vs. SEBI	GHOHARE AND CO.	
(Main Matter Number :SEBI Appeal/0000264/2023)					
	Misc. Application	142/2023	ORIENT RESORTS PVT LTD-DELAY Vs. SEBI	GHOHARE AND CO.	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000264/2023)				
	Misc. Application	143/2023	ORIENT RESORTS PVT LTD-EXEMPTION Vs. SEBI	GHOGARE AND CO.
(Main Matter Number :SEBI Appeal/0000264/2023)				
8	Misc. Application	144/2023	DARSHANBHAI ARVINDBHAI SHAH-STAY Vs. SEBI	GHOGARE AND CO.
(Main Matter Number :SEBI Appeal/0000265/2023)				
	Misc. Application	145/2023	DARSHANBHAI ARVINDBHAI SHAH-DELAY Vs. SEBI	GHOGARE AND CO.
(Main Matter Number :SEBI Appeal/0000265/2023)				
	Misc. Application	146/2023	DARSHANBHAI ARVINDBHAI SHAH-EXEMPTION Vs. SEBI	GHOGARE AND CO.
(Main Matter Number :SEBI Appeal/0000265/2023)				
	SEBI Appeal	264/2023	ORIENT RESORTS PVT LTD Vs. SEBI	GHOGARE AND CO.
Sub Matter :		Misc. Application/0000141/2023		
Sub Matter :		Misc. Application/0000142/2023		
Sub Matter :		Misc. Application/0000143/2023		
	SEBI Appeal	265/2023	DARSHANBHAI ARVINDBHAI SHAH Vs. SEBI	GHOGARE AND CO.
Sub Matter :		Misc. Application/0000144/2023		
Sub Matter :		Misc. Application/0000145/2023		
Sub Matter :		Misc. Application/0000146/2023		
<u>76-ADMISSION-COURTCODE-EDYNAMICSAO-AT11.15AM</u>				
	Misc. Application	186/2023	BHARAT GUPTA-DELAY Vs. SEBI	Advocate Amit Gupta

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000266/2023)				
	Misc. Application	187/2023	BHARAT GUPTA-EXEMPTION Vs. SEBI	Advocate Amit Gupta
(Main Matter Number :SEBI Appeal/0000266/2023)				
9	SEBI Appeal	266/2023	BHARAT GUPTA Vs. SEBI	Advocate Amit Gupta
Sub Matter :		Misc. Application/0000186/2023		
Sub Matter :		Misc. Application/0000187/2023		
10	SEBI Appeal	267/2023	BHARAT GUPTA Vs. SEBI	Advocate Amit Gupta
<u>108-ADMISSION-COURTCODE-TRADINGADVICE-AT11.17AM</u>				
27	Misc. Application	363/2023	FINASSURE FIN. SERVICES PVT. LTD. AND ANR.-URGENCY Vs. SEBI	Thakordas and Madgavkar Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000283/2023)				
11	SEBI Appeal	283/2023	FINASSURE FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Thakordas and Madgavkar Advocates and Solicitors
Sub Matter :		Misc. Application/0000363/2023		
<u>792PARTHEARD-CODE-SYNCHRONISEDTRADES-AT11.20AM</u>				
12	Misc. Application	318/2022	Minal Bharat Patel -Stay Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000200/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
	Sub Matter(Disposed) :	Misc. Application/0001277/2021		
	Sub Matter(Disposed) :	Misc. Application/0001278/2021		
31	SEBI Appeal	200/2022	MINAL B. PATEL AND ORS. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
	Sub Matter :	Misc. Application/0000321/2022		
	Sub Matter :	Misc. Application/0000317/2022		
	Sub Matter :	Misc. Application/0000318/2022		
	Sub Matter :	Misc. Application/0000616/2022		
	Misc. Application	616/2022	Minal Bharat Patel and Ors Vs. SEBI	MDP AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000200/2022)			
<u>100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT11.45A.M</u>				
13	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI AND ORS.	Mr. Janak Dwarkadas, Senior Advocate The LawPoint R-1 RegstreetLawAdvisors R-2 to R-32
	Sub Matter :	Misc. Application/0000193/2021		
	Sub Matter :	Misc. Application/0000194/2021		
	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
	(Main Matter Number :SEBI Appeal/0000144/2021)			
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
	(Main Matter Number :SEBI Appeal/0000144/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
14	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
41	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				
<u>212-DISPOSAL-COURTCODE-OPENOFFERSAST-AT12.15AAM</u>				
15	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
Sub Matter(Disposed) :		Misc. Application/0000335/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>381-ADMDISPOSAL-CODE-WTMDISGORGMENT-AT12.20PM</u>				
16	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0000778/2021				
<u>580-ADMISSIONDISPOSAL-CODE-REFUNDFEES-12.25PAM</u>				
17	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001196/2021				
	SEBI Appeal	527/2022	KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI	Joby Mathew and Associates
Sub Matter : Misc. Application/0000865/2022				
	Misc. Application	865/2022	KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000527/2022)				
<u>638-DISPOSAL-COURTCODE-PHYSICALSHARES-AT12.30PM</u>				
18	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0001372/2021		
	Sub Matter(Disposed) :	Misc. Application/0001373/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2022		
51	Misc. Application	1588/2022	ABHAY JAVLEKAR-DELAY Vs. SEBI	Triad Law Chambers
	(Main Matter Number :	SEBI Appeal/0001004/2022)		
	SEBI Appeal	1002/2022	KAUSHIK SOLANKI Vs. SEBI	Corporate Advocates Pleaders,
	SEBI Appeal	1003/2022	JIGNESH RAJENDRA KUMAR JAIN Vs. SEBI	Corporate Advocates Pleaders,
	SEBI Appeal	1004/2022	ABHAY JAVLEKAR Vs. SEBI	Triad Law Chambers
	Sub Matter :	Misc. Application/0001588/2022		
	SEBI Appeal	13/2023	YATIN VASANTRAI PAREKH Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter(Disposed) :	Misc. Application/0001658/2022		

842-DISPOSAL-COURTCODE-SUNTECKSCRIP-AT12.35PM

19	SEBI Appeal	302/2022	Mr. Chiranjilal Jayaram Vyas Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0000818/2022		
	Sub Matter :	Misc. Application/0001078/2022		
	SEBI Appeal	303/2022	Mr. Deendayal Bohara Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0001079/2022		
	SEBI Appeal	304/2022	Mr. Kishore Bhikaji Giri Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0001080/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	305/2022	Mr. Kishorilal Amrutlal Bissa Vs. SEBI	Mindspright Legal
Sub Matter :		Misc. Application/0001081/2022		
	SEBI Appeal	306/2022	Mr. Namdeo H. More Vs. SEBI	Mindspright Legal
Sub Matter :		Misc. Application/0001082/2022		
	Misc. Application	818/2022	CHIRANJILAL JAYARAM VYAS -DELAY Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000302/2022)				
	Misc. Application	1078/2022	CHIRANJILAL JAYARAM VYAS -Delay in filing rejoinder Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000302/2022)				
	Misc. Application	1079/2022	Mr. Deendayal Bohara-Delay in filing rejoinder Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000303/2022)				
	Misc. Application	1080/2022	Mr. Kishore Bhikaji Giri-Delay in filing rejoinder Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000304/2022)				
	Misc. Application	1081/2022	Mr. Kishorilal Amrutlal Bissa-Delay rejoinder Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000305/2022)				
	Misc. Application	1082/2022	Mr. Namdeo H. More-Delay in filing rejoinder Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000306/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>882-DISPOSAL-COURTCODE-FEELIABILITY-AT 12.40PM</u>				
20	SEBI Appeal	380/2022	ICAP IL INDIA PRIVATE LIMITED Vs. SEBI	KHAITAN AND CO
<u>912-DISPOSAL-CODE-ANUKARANA0-12.45PM</u>				
21	SEBI Appeal	669/2022	PARESH VORA HUF AND ORS. Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0001710/2022		
	SEBI Appeal	809/2022	ANUKARAN COMMERCIAL ENTERPRISES LTD. AND ORS. Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001158/2022		
Sub Matter(Disposed) :		Misc. Application/0001159/2022		
	SEBI Appeal	810/2022	RAJ RADHIKA PROPERTY AND DEVELOPERS PRIVATE LTD Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001249/2022		
Sub Matter(Disposed) :		Misc. Application/0001250/2022		
	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001711/2022		
Sub Matter :		Misc. Application/0001712/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>824-DISPOSAL-COURTCODE-IRISFINAL-AT12.50PM</u>				
22	SEBI Appeal	746/2022	Sandesh Sawant Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) :		Misc. Application/0001030/2022		
Sub Matter :		Misc. Application/0000008/2023		
	Misc. Application	8/2023	SEBI-DELAY IN REPLY Vs. SANDESH SAWANT	K Ashar and Co Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000746/2022)				
<u>392DISPOSAL-COURTCODE-BROKERREGISTRATION-AT12.55PM</u>				
23	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL COMMODITIES PVT. LTD.-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000182/2023)				
	SEBI Appeal	179/2023	IIL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Amarchand Mangaldas
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
Sub Matter(Disposed) :		Misc. Application/0000188/2023		
Sub Matter :		Misc. Application/0000189/2023		
	SEBI Appeal	192/2023	GEOFIN LIMITED Vs. SEBI	Bodhi Legal
Sub Matter(Disposed) :		Misc. Application/0000217/2023		